

**GOVERNMENT OF INDIA  
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1169

ANSWERED ON:30.11.2005

ALLEGED IRREGULARITIES IN PRIVATIZATION OF ELECTRICITY IN DELHI

Chinta Mohan Dr. ;Singh Shri Rajiv Ranjan (Lalan)

**Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

(a) whether the Central Vigilance Commission is conducting an enquiry regarding alleged irregularities caused as a result of privatization of electricity in Delhi;

(b) if so, the details thereof; and

(c) the date on which this enquiry commenced?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a), (b) & (c): As per the information provided by the Government of National Capital Territory of Delhi, the Central Vigilance Commission (CVC) had sought a report on certain points concerning alleged irregularities in privatization of electricity in Delhi. The requisite report was sent to the CVC by the Chief Secretary of Delhi on 31st October, 2005.